

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CONTEMPT PETITION (C) NO. 415 OF 2003 IN Civil Appeal 2470/1998

MAHARISHI DAYANAND COOP.GR.H.SOCIETY LTD

Petitioner(s)

VERSUS

ANIL BAIZAL & ORS.

Respondent(s)

Date: 28/04/2006 This Petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE D.K. JAIN

For Petitioner(s)

Mr. Sudhir Kumar Gupta,Adv.

For Respondent(s)

Mr. Vishnu B. Saharya, Adv.

For M/S Saharya & Co.,Adv.

Mr. V.K. Verma ,Adv

UPON hearing counsel the Court made the following

O R D E R

In continuation of the order passed on 21.4.2006
in Court No.2 in Item

201, the following line may also be treated to have been shown
at the end of the first

paragraph:

"The personal appearance of respondents is exempted for the time being".

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|------------|---------------|-----|
| ERA VERMA) | (R.K. DHAWAN) | (VE |
| RT MASTER | COURT MASTER | COU |

(Photo copy of the order dt. 21.4.06 is enclosed)